

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 97/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

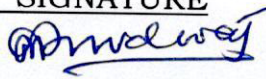
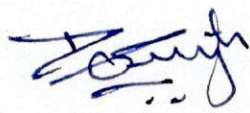

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Prabhakar Balwant Amolik
V/s.

M/s. The Bombay Diocesan Trust Association P. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHARDWAS Shri V.P. Kherma Shri Karan Adlik	Advocate for Petitioner	
2	Wajeeb Singh Bhatia	Adv for Resp Nos. 1 to 11	
3	James Baker.	Respondent No. 7	

Order

CP No.97 /397-398/CLB/MB/MAH/2013

Petitioners submissions are complete. For the Respondent side submissions,
list this matter on 15.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)